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## + <u>SERTA 20/2016, C.M. APPL.37971/2016 & 45236/2016</u>

BHARTI INFRATEL LIMITED

.... Appellant

versus

THE COMMISSIONER OF SERVICE TAX, NEW DELHI

..... Respondent

Through: Sh. Lakshmikumaran, Ms. Aakanksha Munjhal and Sh. Karan Sachdeva, Advocates, for Vodafone.

Sh. V. Lakshmikumaran, Sh. Karan Sachdev and Sh. Vikram Narula, Advocates, for Bharti Infratel.

Sh. Vikram Narula, Advocate, for Indus Towers Limited.

Sh. Vikram Narula, Advocate, for Tower Vision India.

Sh. Deepak Anand, Jr. Standing Counsel, for Revenue.

Sh. Sanjeev Narula, Sr. Standing Counsel, in Item Nos. 4 and 5.

**CORAM:** 

**%** 

HON'BLE MR. JUSTICE S. RAVINDRA BHAT HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER 31.01.2018

List on 08.03.2018.

S. RAVINDRA BHAT, J

SANJEEV SACHDEVA, J

**JANUARY 31, 2018/AJK** 

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